

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 122 OF 2015 & IA No. 194 OF 2015 & IA No. 898 OF 2017**  
**APL No. 125 OF 2016 & IA No. 280 OF 2016**

**Dated: 1st November, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

**In the matter of:**

**APL No. 122 OF 2015 & IA No. 194 OF 2015 & IA No. 898 OF 2017**

**GAIL GAS LTD. .... Appellant(s)**

**Versus**

**Petroleum and Natural Gas Regulatory Board & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : For Res1

**APL No. 125 OF 2016 & IA No. 280 OF 2016**

**M/s Sanwariya Gas Ltd. .... Appellant(s)**

**Versus**

**Petroleum and Natural Gas Regulatory Board & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : For Res1

**ORDER**

At the request of learned counsel for the parties, list this batch of appeals for hearing on **10.01.2020.**

**B.N. Talukdar**  
**Technical Member(P & NG)**

**Justice Manjula Chellur**  
**Chairperson**

PR